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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.03.2021

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP258/16, TP108/17	For report of Liquidator IA 102/2020 – Directions to respondents Liquidation	Sec 433 of CA 1956	Encarta Pharma Pvt Ltd	Ramachan dra D Choudhary – Liquidator	Vikram Hospitals Pvt Ltd	Anil Kumar for Liquidator , A Murali for R2 to R4, R6, R13-R16

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

Abhishek Patil ^{Acting} for Respondents Nos. R2-R4
for Murali & Co., Advocates R6, R13-R16
in I.A.No. 102/2020

[Signature]

Dr. VIKRAM
Respondent No.2 in
I.A.102/2020.

ORDER

Heard Shri Abhishek Patil, learned Counsel for the Respondent Nos.2 to 4, 6, 13 to 16 in I.A.No.103/2020 and Dr. Vikram, Respondent No.2 in I.A.No.102/2020, Party in Person.

Post the case on **08.04.2021**.

[Signature]
MEMBER (T)

[Signature]
MEMBER (J)

Shruthi